## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1408
ANSWERED ON:14.08.2013
RECOGNITION OF DEEMED TO BE UNIVERSITIES
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## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has cancelled recognition of several deemed-to-be-universities during the last two years;
- (b) if so, the number of such higher educational institutions and students affected by this action;
- (c) whether the Government has reinstated the recognition of these universities;
- (d) if not, the reasons therefor; and
- (e) the extent maintenance of status quo of deemed-to-be-universities is essential for enhancement of quality in education?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a) to (e): No, Madam. Pursuant to the general perception about the dilution of academic standards in certain institutions deemed to be universities, the Government on 6th July, 2009 constituted a Committee of eminent academic experts to review the functioning of institutions deemed to be universities and the desirability of their continuance as such. The Review Committee, on the basis of their evaluation and assessment, reported that while some institutions deemed to be universities met the required benchmarks, some others would need some time to do so and yet, some others, numbering 44, owing to deficiencies, did not deserve to continue as institutions deemed to be universities. The Government has, in principle, accepted the report of the Review Committee. However, the issue regarding the implementation of the recommendations contained in the aforesaid report is currently sub judice in the Supreme Court of India in the matter of Viplav Sharma Vs Union of India and Others [WP (C) 142 of 2006]. The Hon'ble Supreme Court has directed the Government to maintain the status quo with regard to these 44 institutions deemed to be universities.